

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Hearing Schedule for the month of April, 2015 (Advance)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
7.4.2015 Tuesday At 10.30 A.M Generation tariff	1.	5/RP/2015	NHPC	Petition for review of order dated 22.01.2015 in Petition No.115/2013 regarding approval of generation Tariff of "TLDP-III HE project"
	2.	40/GT/2015	NEEPCO	Approval of tariff of Ranganadi Hydro Electric Plant (3X135MW) of North Eastern Electric Power Corporation Limited. (NEEPCO), Shillong for the period 01.04.2014 to 31.03.2019.
	3.	41/GT/2015	NEEPCO	Approval of tariff of Assam Gas based Power Plant (291MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong for the period 01.04.2014 to 31.03.2019.
	4.	42/GT/2015	NEEPCO	Approval of tariff of Khandong Hydro Electric Plant (2X25 MW) of North Eastern Electric power Corporation Limited (NEEPCO), Shillong for the period 01.04.2014 to 31.03.2019.
	5.	43/GT/2015	NEEPCO	Approval of tariff of Doyang Hydro Electric Power plant (75 MW) of North Eastern Electric Power Corporation Limited (NEEPCO) Shillong for the period 01.04.2014 to 31.03.2019.
	6.	44/GT/2015	NEEPCO	Approval of tariff of Agartala Gas Turbine Power plant (84MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong for the period 01.04.2014 to 31.03.2019.
	7.	45/GT/2015	NEEPCO	Approval of tariff of Kopili Stage II Hydro Electric Plant (1X25 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong for the period 01.04.2014 to 31.03.2019.
	8.	46/GT/2015	NEEPCO	Approval of tariff of Kopili Hydro Electric plant (4X50 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong for the period 01.04.2014 to 31.03.2019.
	9.	457/GT/2014	NEEPCO	Approval for revision of tariff for the period 01.04.2009 to 31.03.2014 carrying out truing up exercise for the period of 2009-14 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2009-10 to 2013-14 in respect of Ranganadi Hydro Electric Power plant (405) MW of NEEPCO, Shillong.
	10.	458/GT/2014	NEEPCO	Approval for revision of tariff for the period 01.04.2009 to 31.03.2014 carrying out truing up exercise for the period of 2009-14 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2009-10 to 2013-14 in respect of Doyang Hydro Electric Power plant (75) MW of NEEPCO, Shillong.
	11.	459/GT/2014	NEEPCO	Approval for revision of tariff for the period 01.04.2009 to 31.03.2014 carrying out truing up exercise for the period of 2009-14 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2009-10 to 2013-14 in respect of Assam Gas Power plant (291) MW of NEEPCO, Shillong.
	12.	453/GT/2014	NEEPCO	Approval for revision of tariff for the period 01.04.2009 to 31.03.2014 carrying out truing up exercise for the period of 2009-14 with respect to the capital expenditure including additional capital expenditure incurred during the period of

	13.	456/GT/2014	NEEPCO	2009-10 to 2013-14 in respect of Agartala Gas Turbine Power Plant (84 MW) of NEEPCO, Shillong. Approval for revision of tariff for the period 01.04.2009 to 31.03.2014 carrying out truing up exercise for the period of 2009-14 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2009-10 to 2013-14 in respect of Kopili Hydro Electric Power Plant (200MW) of NEEPCO, Shillong.
	14.	294/GT/2014	NTPC	Approval of Tariff of Simhadri Super Thermal Power Station Stage-II (2x500 MW) for the period from 1.4.2014 to 31.03.2019.
	15.	270/GT/2014	NTPC	Approval of Tariff of Simhadri Super Thermal Power Station Stage-I (2x500 MW) for the period from 1.4.2014 to 31.03.2019.
	16.	290/GT/2014	NTPC	Approval of Tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.03.2019.
9.4.2015 Thursday At 10.30 A.M. Miscellaneous Petition	1.	92/MP/2015	PGCIL	Petition seeking direction with regard to difficulties in implementing some of the direction given in the Order dated 16.2.2015 in Petition No.92/MP/2014 along with I.A.s
	2.	99/MP/2015 With I.A. No. 11/2015	KSKMPL	Petition for direction in regard to the allocation and operationalisation of long term open access by PGCIL, CTU for application received in November,2013.
	3	095/MP/2015	APTRAN SCO	Petition under regulation 111 read with 116 of CERC conduct of business Regulations, seeking time extension for implementing Commissions order dated 20.2.2014 in petition No. 146/MP/2013 (On admission).
	4.	83/MP/2015	TSTRAN SCO	Petition under regulation 111 read with 116 of CERC conduct of business Regulations, seeking time extension for implementing Commissions order dated 20.2.2014 in Petition No. 146/MP/2013.(On admission).
	5.	402/MP/2014	SPL	Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and Article 13.2 (b) of the Power Purchase Agreement executed between Sasan Power Limited and the Procurers for compensation due to Change in Law impacting revenues and costs during Operating period.
	6.	76/MP/2015	NHPC	Petition under regulation-15 (1) of CERC (terms and Conditions of tariff) Regulations 2014 for approval of Renovation and Modernization (R&M) proposal in respect of Bairasiul Power Station.
	7.	79/MP/2015	NRSS XXXI (B)	Application for seeking the approval under Sections 17 (3) and 17(4) of the Electricity Act, 2003 for creation and enforcement of security interest by NRSSXXXI (B) Transmission Limited..
	8.	62/MP/2014	IBPL	Revision of the mechanism for calculating the Escalation rates for domestic coal published by the Central Electricity Regulatory Commission for the purpose of tariff payment in a PPA.
	9.	50/MP/2015	MBPL	Petition for seeking revision of the methodology for computing the escalation rates for domestic coal (payment) published by the CERC under clause 5.6 (VI) of the competitive bidding Guidelines dated 19.01.2005.
	10.	563/MP/2014	MIEL	Petition under Regulation 12 and Regulation 13 of the CERC

				(Deviation Settlement Mechanism and related matters) Regulations, 2014.
	11.	112/MP/2014	DJVCL	Petition under Section 79(i) © read with Section 142 of the Electricity Act, 2003 for Compliance of the order dated 8.6.2013 in Petition No. 245/MP/2012.
	12.	462/MP/2014	NTPC Sail	Application for clarification of the Commission Order dated 1.10.2014 in Petition No. 53/MP/2012.
	13.	314/MP/2014	DBP	Petition for seeking appropriate directions for operationalisation/Scheduling of the LTA dated 20.12.2013.
	14.	I.A. No.10/2015 in Petition No. 341/SM/2013	IEX	Regulatory oversight of the management and governance of Indian Energy Exchange limited.
16.4.2015 Thursday At 10.30 A.M	1.	341/SM/2014 with I.A. No. 10/2015	Suo-Moto	Regulatory oversight of the management and governance of Indian Energy Exchange limited.
	2.	482/TDL/2014	NRPL	Application for the grant of Inter-State trading License in Category-IV
	3.	449/MP/2014	MPCL	Petition under Section 79 (1) (f) read with Section 60 of the Electricity Act, 2003.
	4.	17/SM/2014	Suo-Moto	Petition regarding default in payment of Unscheduled Interchanges (UI) Deviation Settlement Charges for the energy drawn in excess of the drawl schedule by Uttar Pradesh Power Corporation Limited.
	5.	228/GT/2014	NHPC	Approval of truing up of capital expenditure for the period 2009-14 & tariff Petition for 2014-19 in respect of Loktak Power Station.
	6.	I.A.No.03/2015 In Petition No. 312/TT/2014	PKTCL	Application for determination of transmission tariff for 400 KV D/C Koldam- Ludhiana transmission line for control period of 2014-2019.
	7.	I.A.No.04/2015 In Petition No. 384/TT/2014	PKTCL	Approval of tariff for section of 400 KV (Quad) 2XS/C Parbati-Koldam Transmission Line, starting from LILO point of Parbati (Banala) Pooling Station to Koldam HEP for control period of 2014-2019.
	8.	85/TT/2015	PGCIL	Approval for determination of transmission Tariff from anticipated DOCO to 31.03.2019 for 08 Nos assets under Eastern Region Strengthening Scheme-III in (ERSS-III) ER.
	9.	31/TT/2014	PGCIL	Determination of Transmission Tariff of Asset(A)-Two Nos of 63 MVAR 400 KV Line Reactor at 400 KV Balia (PG) Sub-Station (Extn) from DOCO(1.2.2014) to 31.3.2014 under Northern Region System Strengthening Scheme-XXIV (NRSS-XXIV) of Northern Region, for tariff block 2009-14 in NR.
	10.	07/RP/2015	PGCIL	Review of the Order dated 16.01.2015 passed in Petition No 207/TT/2012.

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**(T. D. PANT)**  
**Deputy Chief (Legal)**  
**10.04.2015**